COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 20 OF 2015

Dated: <u>14th August, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Transmission Co. Ltd. Vs.			 Appellant(s)
West Bengal Electricity Regulatory Commission			 Respondent(s)
Counsel for the Appellant (s)	:	Mr. M.G. Ramachandran Ms. Anushree Bardhan	
Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv. Mr. C.K. Rai Mr. Sachin Dubey for R-1	

<u>ORDER</u>

List this matter for further hearing on <u>28.09.2018</u>, along with Appeal No. 21 of 2015, as agreed by the learned counsel appearing for the Appellant and the first Respondent.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member